

HIGH COURT OF MANIPUR : IMPHAL

DISTRICT JUDGE (ENTRY LEVEL) DIRECT RECRUITMENT EXAMINATION 2013

Adv. NoHCM/A-1/2013-A&E(J)/
2281
Date :15th May, 2013

Last date & time for receipt of application in the Registry	Date of Written Examination
Date :30-05-2013 Time : 04.00 P.M.	21-07-2013 22-07-2013 23-07-2013

One - Vacancy and Pay Scale :-

Applications are invited for the post of District Judge (Entry Level) in Manipur Judicial Service in the pay scale of Rs.51550-1230-58930-1380-63070 in the cadre of Higher Judicial Service by direct recruitment from the Bar. Recruitment to this post and conditions of service shall be governed by the Manipur Judicial Service (Recruitment and Conditions of Service), Rules, 2005.

Particulars	Total No. of vacant post
Unreserved	1

Two - Eligibility :-

No person shall be eligible for appointment to the post of District Judge (Entry Level) in Higher Judicial Service by direct recruitment unless, he or she :-

- is a citizen of India ;
- has attained the age of 35 years and has not attained the age of 45 years on the first day of January, 2013 provided that upper age limit shall be relaxed upto a maximum limit of 3 years for the candidates belonging to Other Backward Classes and 5 years i.e. upto 40 years in respect of Scheduled Caste, Scheduled Tribe who are the bonafide residents of Manipur State.

(Attested copy of Caste Certificate issued by the competent authority and valid in all respects must be enclosed with the application)

- (c) has been for at least seven years in continuous practice as an Advocate on the first day of January, 2013. The applicant shall furnish a certificate from the Registrar of the High Court or District & Sessions Judge concerned, bearing legible seal with date, month and year of issuance, that he/she is an advocate having practiced for not less than seven years as such in the format given at Annexure along with the application
- (d) has good character and is of sound mind and body and free from any body or mental disability which renders him/her unfit for such appointment.

NOTE :-

- (i) The applicants, who are bonafide residents of other states and recognized as Scheduled Caste, Scheduled Tribe and Other Backward Classes in their own states will only be considered unreserved category.
- (ii) The candidates of OBC should not come under creamy layer.

Three - Application form & testimonials :

Advocates interested in and who are eligible to be considered for the post should submit their applications in the format available on the website along with duly attested certificates/testimonials relating to their date of birth, caste, qualification, domicile, experience standing at the Bar.

Four - Instruction / Information for filling the application form.

Application form for the District Judge (Entry Level) Examination 2013 is available on our website i.e. <http://hcmimphal.nic.in>

- (a) The bonafide residents of Manipur belonging to Scheduled Caste, Scheduled tribe or Other Backward Classes should specify their category in the application form.
- (b) The application duly filled in and signed along with Identity - Sheet & four identical and recent passport size photographs with name and address of the applicant on the back of the photographs affixing one photograph on application form, one photograph on Identity - Sheet and two photographs to be stapled at the space provided in the application form and **One self addressed envelope** (11" x 5") stamped with postal stamps of Rs.25/- each address to the Registrar, High Court of Manipur at Imphal, Mantripukhri-795 002, must reach the Registry of this High Court on or before 30-5-2013 till 5.00 P.M. The words "APPLICATION FOR District Judge (Entry Level) Examination 2013 by direct recruitment and the Advt. No. HCM/A-1/2013-A&E(J)/ dated 14th May, 2013 should be superscribed on the top of the 14 X 1- Inch size envelope.

- (c) The application form must be submitted in the appended format and must be computer printed or downloaded in A4 size paper.
- (d) Last date for submission of duly filled in & signed application is 30-5-2013 till 5.00 P.M. It is the responsibility of the applicant that his/her application must reach the Registry office by 5.00 p.m. on the last date. The applicants can also be submitted by dropping it in the **“Box”** kept therefore in the Registry office during the office hours i.e. from 10.00 a.m. to 5.00 p.m. on every working day till the last date. The applicants received in the Registry office by post till 5.00 p.m. on the last date shall only be entertained. Registry will not be responsible for any postal delay.

Address for sending the application :-

**Registrar
High Court of Manipur
at Imphal, Mantripukhri - 795 002.**

Five - Examination Fees:

- (a) Rs. 700/- for the candidates who are bonafide residents of Manipur State belonging to Scheduled Caste, Scheduled Tribe or Other Backward Classes as notified for the State of Manipur.
- (b) Rs. 1000/- for all the candidates belonging to Unreserved Category and for all the candidates who are not the residents of Manipur state irrespective of their categories.

Examination Fee is to be deposited only in the form of Challan with SBI branches through Core Banking Network all over India. Therefore, original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. <http://hcmimphal.nic.in>

Most important -

- (i) Fee in the form of Cash, Money Order, Bank Draft or Cheque shall not be accepted in any case and such applications shall be rejected for want of adequate fee.
- (ii) Before sending the challan the candidates should ensure and be satisfied that there is no default. In case the challan is found defective or incomplete, the application shall be treated as rejected.

Note -

- (a) The applications received after the expiry of last date, shall not be entertained.
- (b) Fee shall not be refunded in any case.
- (c) *In case of receipt of application after expiry of the last date or in case of rejection of the application the fee shall not be refunded.* Therefore, the candidates are advised that instead of waiting for the last date, it would be in their interest to send the application form much earlier.
- (d) The **Challan** for the determined fees shall compulsory be attached with the application form.

Six - Incomplete Application :-

The application shall be summarily rejected if by the last date for the receipt of application it is found to be deficient in any respect or/and is not accompanied by the requisite documents as mentioned above.

Seven - Examination :-

- (i) Eligible candidates shall be required to appear in written examination in the exam centre and for viva-voce at their own expenses before the High Court of Manipur, Imphal or at such other places as may be specified by the High Court.
- (ii) Only such candidates will be called for Viva-voce as the High Court may decide on the basis of merit of their performance in the written examination, provided that a candidate appearing in the written examination for selection by direct recruitment from amongst the eligible advocates, must secure 60% marks in case of Unreserved Category and 50% in case of reserved category bonafide residents of Manipur State to qualify for viva-voce test in the ratio of 1.3 in order of merit.
- (iii) The Viva-voce shall carry 50 marks maximum.

- (iv) A candidate selected for appointment shall be required to undergo medical examination of physical fitness by a Medical Board before he/she is appointed. Every candidate who appears before medical board shall pay the Medical Examination fee which in no case shall be refundable.

Eight - Admit Card :-

Admit card will be made available only on the website of our High Court i.e. <http://hcmimphal.nic.in> 15 days prior to the date of written examination, candidates can download & print the admit cards from our website.

Nine - Incomplete or false information :-

- (a) If any of the particulars furnished in application and enclosures are found to be false within the knowledge of the candidate or if the candidate is found to have willfully suppressed any material fact, he/she, if appointed, shall be liable to be dismissed from service.
- (b) The candidates are required to fill in the application form with correct and complete information carefully as per the directions given in the advertisement. If any incomplete or false information is given, the candidate shall be responsible and on the basis of the false and incomplete information, the application shall be rejected at any stage of the selection without giving any prior notice.

Note - The candidates remaining absent in the interview shall be disqualified for the selection.

Ten - Scheme and syllabus for Examination has been placed on our website along with the advertisement under Appendix 'A'.

Eleven - No correspondence with regard to the examination will be entertained.


REGISTRAR

APPENDIX 'A'

SCHEME OF EXAMINATION

District Judge (Entry Level) Direct Recruitment Examination consisting of 3 papers - 3 hours duration each.

The Competitive Examination shall be conducted with the syllabus as given below :-

- (i) **Paper - I** : One paper of 100 marks for a duration of 3 hours to test the General Knowledge, Aptitude, Intelligence, Test of Comprehension and Expression of Law and General English including Essay Writing on Legal Topic and Information Technology.
 - (ii) **Paper-II** : One paper of 100 marks for a duration of 3 hours regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act.
 - (iii) **Paper-III** : One paper of 100 marks for a duration of 3 hours - consisting of Judgement Writing (Paper Book to be supplied) - Legal Theories on Jurisprudence, Provision of Constitution of India.
- Note** : (The candidate is expected to refer to the relevant decisions of the Apex Court and the High Courts while writing answers in Paper II and III).
- (iv) Interview : Viva-voce : 50 marks.

GENERAL INSTRUCTIONS :

All candidates who obtain sixty percent or more marks or corresponding grade in the written examination shall be eligible for viva voce examination.

Provided that Scheduled Caste/Scheduled Tribe candidates who obtain fifty percent or more marks or corresponding grade in the written examination shall be eligible for the viva voce examination.

Selection of candidates shall be made on the basis of cumulative grade value obtained, in the written and viva voce examination.

The object of the viva-voce examination under sub-rule (1) and (2) is to assess the suitability of the candidate for the cadre by judging the mental alertness, knowledge of law, clear and logical exposition, balance of judgment, skills, attitude, ethics, power of assimilation, power of communication, character and intellectual depth and the like of the candidate.

All necessary steps not provided under these Rules for recruitment shall be decided by the recruiting authority.

APPLICATION FORM

(Must be Computer Printed or downloaded in A4 Size paper)

High Court of Manipur, Imphal

APPLICATION FOR THE POST OF DISTRICT JUDGE (ENTRY LEVEL)

DIRECT RECRUITMENT EXAMINATION 2013

Roll No.

(For office use only)

Affix your
recent passport
size 3.5 x 4.5 cm
photograph here
don't staple or pin

Place for Signature

Place for Thumb Impression
(Left Thumb for Male/Right Thumb for Female)

1. Full name in BLOCK LETTERS :
2. Father's/Husband's Name :
3. Category (Unreserved/SC/ST/OBC) :
4. Sex (Male / Female) :
5. Whether Domicile of State of Manipur :
6. Address for Correspondence :
.....
.....
.....
7. Contact No. :
8. Permanent Address :
.....
.....

9. Date of Birth :
10. Age as on 01.01.2013 Year Month Day
11. Year of securing Law Degree :
12. The date of enrolment as an Advocate :
13. The number of years of active practice as an Advocate and place or places where the candidate has practiced. :
- 14.(a) Have you ever been arrested ?
- (b) Have you ever been prosecuted ?
- (c) Have you ever been kept under detention ?
- (d) Have you ever been bound down ?
- (e) Have you ever been fined by a court of law ?
- (f) Have you ever been debarred from any Examination or rusticated by any University or any other educational authority/Institution ?
- (g) Have you ever been debarred/disqualified by any Public Service Commission from appearing at its Examination/Selection ?
- (h) Is any case pending against you in any court of law at the time of filling up this application form ?
- (i) Is any case pending against you in any University or any other educational authority/Institution at the time of filling up this application form ?
- (j) Whether you were ever convicted by a Criminal Court ? (If so, when, for what offence and by which court)?

NOTE :- All queries from 14(a) to 14(j) above must be answered specifically in "Yes" or "No" Compulsorily.

15. Whether the candidate is under financial debt ? If so, to whom and to what extent ? :
16. Details of Examination fee :-
- i) Amount of Challan :
- ii) Transaction ID & date of deposit :
- iii) Name & Address and code of Bank :

17. Details of Educational Qualifications :-

Sl. No.	Name of Exam	Board/ University	Year of passing	Percentage of Marks
1.	High School			
2.	Higher Secondary			
3.	Graduation			
4.	Post Graduation			
5.	LL.B.			
6.	Any other Qualification			

I hereby declare that the particulars/information given by me in the application form are true, correct and complete to the best of my knowledge and belief.

Place :

Signature of the candidate

Date :

Enclosures :-

1.

2.

3.

4.

Space for extra photograph
(to be stapled)

NOTE :- Please do not
paste the photograph.

Space for extra photograph
(to be stapled)

NOTE :- Please do not
paste the photograph.

ANNEXURE

(This certificate must accompany the application)

Certified that Shri/Smt/Kum Son/wife/daughter of
Shri..... was enrolled as an Advocate in the District Court
(Distt.) State as on and is practicing
as such continuously till today.

Date :

DISTRICT AND SESSIONS JUDGE
(Sign & Seal)

OR

Certified that Shri/Smt/Kum Son/wife/daughter of
Shri was enrolled as an Advocate in the High Court
of on and is practicing as such continuously till
today.

Date

REGISTRAR OF THE HIGH COURT
(Sign & Seal)

Note :-

Candidates must furnish a certificate in the above proforma. The date, month and year of issuance must be legibly mentioned by the issuing Authority.

INSTRUCTIONS FOR CANDIDATES

1. Please read all the instructions cautiously mentioned in the advertisement relating to this examination. Do not provide wrong or incomplete information.
2. Application format must be downloaded or computer printed in A4 size paper.
3. All the columns of the application must be filled by the applicant in his/her own hand writing.
4. Photograph should be affixed in appropriate place on the Application Form & Identity Sheet. Name and address of the candidate must be written on the back of all the four photographs.
5. Scheduled Caste, Scheduled Tribe and Other Backward Classes who are bonafide residents of Manipur state shall only be entitled for getting benefit of reservation. The candidates of other states shall be treated as unreserved candidate.
6. Candidates of SC, ST and OBC should make sure that the Caste Certificate attached is valid in all respects, Caste Certificate of temporary validity issued by Tahsildar, should have continuing validity at the time of application.
7. Application form should be filled in English BLOCK LETTERS only in Blue or Black ink.
8. Photograph should be affixed and attached in appropriate place. Name and address of the candidate must be written on the back of all the four photographs.
9. For age relaxation attested copy of caste certificate must be attached.
10. One self addressed envelope (11 x 5 inch) stamped with postal stamps of Rs.25/- each should be attached.
11. Fee must be furnished in the form of Challan only with SBI branches through Core Banking Network all over India. Therefore, original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. <http://hcmimphal.nic.in>
12. The particulars in Challan must be filled in very cautiously. On account of incomplete/ wrongly filled Challan the application shall be rejected. Please note that Name & Address of the Candidate must be identical on the Application Form, Identity Sheet & Challan as well.
13. Application form should be accompanied with duly attested copies of marks sheets of High School, Higher Secondary, Graduation, Law, Caste Certificate, Domicile Certificate and other necessary certificates.
14. Experience/Practise Certificate should be issued only by the Registrar of the concerning High Court or District & Sessions Judge.
15. Legal size paper for Challan should be used.
16. Do not fold the application form and testimonials, certificates etc.
17. Candidates shall have to produce, at the time of appearing for the Written Examination/ Viva-voce, photo identity proof in original i.e. Card issued by the Election Commission of India or Bar Council of the State or PAN Card or Driving License or any recognized photo identity proof along with the hard copy of Admit Card.
18. Use 14 X 10 Inch size envelope for sending the application form.
19. Application form and documents :-
 1. Application form (3 pages)
 2. Experience Certificate in prescribed format
 3. Challan (Original)
 4. Identity Sheet
 5. Testimonials etc.
 6. Self Addressed Envelope.

HIGH COURT OF MANIPUR : IMPHAL

IDENTITY - SHEET

District Judge (Entry Level) Direct Recruitment Examination 2013

Examination Centre

(for office use only)

Roll No.

(for office use only)

Date & Time of Examination

Sl. No.	Date	Time	Subject
1.	21-07-2013	09.00 AM to 12.00 noon	Paper-I
2.	22-07-2013	09.00 AM to 12.00 noon	Paper-II
3.	23-07-2013	09.00 AM to 12.00 noon	Paper-III

(To be filled by candidate)

Candidate's Name :

Father's/Husband's Name :

Date of Birth : Sex

Domicile of C.G. : Caegory

Correspondence Address :

.....
.....

Affix latest photo of size
3.5 x 4.5 c.m.

don't staple or pin
(Similar to that
affixed on
application form)

Candidate's Signature

Candidate's Thumb Impression

(Left Thumb for Male/Right Thumb for Female)

Candidate's Signature and Thumb Impression in Examination Hall

(NOTE : Left Thumb for Male / Right Thumb for Female)

Signature Thumb Impression
(Paper - I)

Signature Thumb Impression
(Paper - II)

Signature Thumb Impression
(Paper - III)

(Signature of the Invigilator) (Signature of the Invigilator) (Signature of the Invigilator) Signature of Centre Head/
(Paper-I) (Paper-II) (Paper-III) In-charge (with seal)

Note :- Before sending the application form along with Identity Sheet the candidate must ensure that the information filled in the Identity Sheet is correct. Also put his/her Signature and thumb impression in the appropriate space.

(To be accepted by all the Branches of State Bank of India through Core Banking Network)
CHALLAN FORM SHOULD BE FILLED BY THE CANDIDATE IN THEIR OWN HANDWRITING

First copy for Bank

(This part to be retained by the Bank for its record)
 STATE BANK OF INDIA

Name of work : Challan for payment of Examination fee for

District Judge (Entry Level) Exam 2013

Name & Complete Address of the applicant as per application form
 (IN BLOCK LETTERS)

Branch Name & Code :

Transaction ID :

Date of Deposit :

Category :

SC/ST/OBC (Only for CG domicile)	UNRESERVED
Rs.700/-	Rs.1000/-
(Bank charge of Rs.50/- is to be recovered from the candidate separately).	

Amount paid Rs...../- (Rupees

Amount paid by Cash deposited in

SBI High Court Branch A/c No. 32931707560
of Registrar, High Court of Manipur, Imphal

BANK STAMP & SIGNATURE

Sign of Candidate

Note : (1) Each candidate is to be given separate Transaction ID.
 (2) Fee receiving branch is requested to write the Name of Candidate,
 Transaction ID & Branch Code above invariably.

Second copy for candidate

(This part to be retained by the Bank for its record)
 STATE BANK OF INDIA

Name of work : Challan for payment of Examination fee for

District Judge (Entry Level) Exam 2013

Name & Complete Address of the applicant as per application form
 (IN BLOCK LETTERS)

Branch Name & Code :

Transaction ID :

Date of Deposit :

Category :

SC/ST/OBC (Only for CG domicile)	UNRESERVED
Rs.700/-	Rs.1000/-
(Bank charge of Rs.50/- is to be recovered from the candidate separately).	

Amount paid Rs...../- (Rupees

Amount paid by Cash deposited in

SBI High Court Branch A/c No. 32931707560
of Registrar, High Court of Manipur, Imphal

BANK STAMP & SIGNATURE

Sign of Candidate

Note : (1) Each candidate is to be given separate Transaction ID.
 (2) Fee receiving branch is requested to write the Name of Candidate,
 Transaction ID & Branch Code above invariably.

Third copy for High Court of Manipur

(This part to be retained by the Bank for its record)
 STATE BANK OF INDIA

Name of work : Challan for payment of Examination fee for

District Judge (Entry Level) Exam 2013

Name & Complete Address of the applicant as per application form
 (IN BLOCK LETTERS)

Branch Name & Code :

Transaction ID :

Date of Deposit :

Category :

SC/ST/OBC (Only for CG domicile)	UNRESERVED
Rs.700/-	Rs.1000/-
(Bank charge of Rs.50/- is to be recovered from the candidate separately).	

Amount paid Rs...../- (Rupees

Amount paid by Cash deposited in

SBI High Court Branch A/c No. 32931707560
of Registrar, High Court of Manipur, Imphal

BANK STAMP & SIGNATURE

Sign of Candidate

Note : (1) Each candidate is to be given separate Transaction ID.
 (2) Fee receiving branch is requested to write the Name of Candidate,
 Transaction ID & Branch Code above invariably.